

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 455 /Confdl./2024  
II-3-1/2024

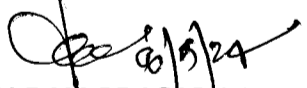
Bilaspur, dated the 8<sup>th</sup> May, 2024

The following Members of Lower Judicial Service, as mentioned in column No. (2) of the table below, who are holding the post of Civil Judge (Junior Division) in the category of clause (a) of sub-rule (1) of Rule 3 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2016 and who are presently posted on deputation, are hereby promoted and appointed on proforma basis on the post of Civil Judge (Senior Division) in the category of clause (a) of sub-rule (2) of Rule 3 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2016, from the date they assume charge of their office(s):

**TABLE**

<b>S.No.</b>	<b>Name of Judicial Officer with designation</b>
(1)	(2)
1.	Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Baikunthpur
2.	Smt. Kanchan Lata Achala, Secretary, District Legal Services Authority, Mungeli
3.	Shri Lokesh Patle, Administrative Officer, Chhattisgarh State Judicial Academy, Bilaspur
4.	Ku. Kamini Jaiswal, Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur
5.	Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission, Raipur
6.	Shri Prashant Kumar Bhaskar, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur

BY ORDER OF THE HIGH COURT

  
(BALRAM PRASAD VERMA)  
REGISTRAR GENERAL

Endt. No. 456 /Confdl./2024  
II-3-1/2024

Bilaspur, dated the 8<sup>th</sup> May, 2024

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21.
  1. Smt. Amrita Dinesh Mishra, Secretary District Legal Services Authority, Baikunthpur,
  2. Smt. Kanchan Lata Achala, Secretary, District Legal Services Authority, Mungeli,
  3. Shri Lokesh Patle, Administrative Officer, Chhattisgarh State Judicial Academy, Bilaspur,
  4. Ku. Kamini Jaiswal, Under Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur,
  5. Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission, Near D.K.S. Hospital, Raipur,
  6. Shri Prashant Kumar Bhaskar, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur,

*for information and compliance. He/She is directed to send his/her charge report to this Registry through the concerned Head of the department at the earliest.*
22. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.



24. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(BALRAM PRASAD VERMA)  
REGISTRAR GENERAL